

ITEM NO.33

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 484/2018

ANOOB & ORS.

Appellant(s)

VERSUS

ADDITIONAL COMMISSIONER(ADMN.) & ORS.

Respondent(s)

(Vakalatnama/ Memo of Appearance on behalf of R. NO. 5 has not been filed. Notice for Alternative Arrangement was issued on 13-08-2021)

Date : 09-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr Prithvi Yadav, Adv.
Mr Gaurav Lomes, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr Wrick Chatterjee, Adv.
Mrs Aditi Agarwal, Adv.
Ms. Minakshi Vij, AOR
Ms Anamika Yadav, Adv.
Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on respondent nos. 15,18,19, 21 and 25 but none has entered appearance.

Issue fresh notice for alternative arrangement(counsel designated as Senior Advocate) in respect of respondent no.5.

Remaining respondents are duly represented.

List again on 23.3.2023.

ATUL M. KURHEKAR
Registrar